

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5627 of 2023 in Comp. App. (AT) No. ___ of 2023	Bina V Kapadia (Deceased) Through Lrs. Vs. Kajaria Ceramics Ltd. & Ors.	Vandana S Bhandari
2.	I.A. No. 5638 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Suman Devi Vs. Nilesh Sharma Resolution Professional Of M/S Dream Procon Pvt. Ltd.	Akhil Shankhwar
3.	I.A. No. 5639 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Uttar Pradesh Housing and Development Board Vs. K.S.N. Buildwell Pvt. Ltd. & Anr	Ritesh Agrawal
4.	I.A. No. 5647 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Nayak The Liquidator of P & S Jewellery Ltd.	Gaurangi Patil
5.	I.A. No. 5648 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Anshuman Warehousing Pvt. Ltd. Vs. K.V. Developers Pvt. Ltd. & Ors.	Shantanu Singh

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Assistant Registrar